

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 156 of 2013 in DFR 923 of 2013

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan

Counsel for the Respondent (s): Ms. Dipali Sheth for R.3

ORDER

**IA No. 156 of 2013
(Appl. for condonation of delay)**

Issue notice. Ms. Dipali Sheth takes notice on behalf of Respondent No.3.
Notice be issued to the other Respondents returnable on 28.05.2013. Dasti
service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg